

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The Principal District & Sessions Judge,
All districts of J&k State .

NO:- 48246-79/2 Dated :- 24/12/2018

Subject :- Lok Sabha Unstarred Question No. 2354 for reply on 26th December, 2018 regarding "**Land-related Disputes**" raised by Shri D.K. Suresh & Others, Hon'ble Members of Parliament.

Sir,

As desired, you are requested to furnish the below mentioned information (consolidated) of your court and courts subordinate to you to this registry by or before **27.12.2018** through e.mail **hcjmu-jk@ nic.in** or by tele. Fax NO. **0191 – 2539896** enabling us to transmit the same to the concerned authority.

S.No	Pendency of cases regarding Land related Disputes	As on 01.12.2018

Yours faithfully,

[Signature]
Incharge Statistical Section

NO:- 48246-79/2 Dt:- 24/12/2018

Copy forwarded to the Incharge N I C, High Court Wing, Jammu for uploading on High Court web site .

[Signature]
Incharge Statistical Section